

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.206**  
IB-624(ND)/2021

**IN THE MATTER OF:**

M/s. Splendor Landbase Ltd.

**Vs.**

Angle Infrastructure Pvt Ltd.

.... **APPLICANT/PETITIONER**

.... **RESPONDENT**

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 16.01.2023**

**CORAM:**

**SHRI ATUL CHATURVEDI**  
**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant : Adv. Lashita Dhingra

For the Respondent : Adv. Saurabh Kalia with Adv. Gajanand Kirodiwal

For the RD : Adv. Shankari Mishra for RD

**ORDER**

List this matter alongwith IB-704/2021 on **01.02.2023**.

Sd/-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**